## NATIONAL COMPANYILAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP(IB) No. 40/BB/ 2018	-	Admission	Rule 6 of I&B	Mr. B S Infotech Vs M/s Parikalp Enterprises Business Solutions Pvt Ltd

NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

Pelationer

Mahish. M., 96200-00096

ORDER

Matter is listed today for admission. Registry has raised objections. Representative for Petitioner is present. Shri Sharan Raju, has filed vakalat for Corporate Debtor. For compliance of objections and for filing objections on behalf of Corporate Debtor. List it for consideration on 16.02.2018.

Member (T)

Member (J)